

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 132  
Rst. A (CA) 01/JPR/2024  
CP No. 31/213/JPR/2021  
Under Section 213 of  
Companies Act, 2013

**In the matter of:**

**Natwar Lal Sodani**

...Petitioner

**Versus**

**Bhartiya Spinners Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Divanshu Mittal, PCS.

For the Respondent : Ashish Tiwari, Adv.  
Vrinda Lakhotia, Adv.

**ORDER**

Heard Mr. Divanshu Mittal, PCS appearing for the Applicant. Ms. Vrinda Lakhotia, Adv. appearing on behalf of the Respondent Nos. 1 to 5. Mr. Ashish Tiwari, Adv. appearing on behalf of the Respondent No 7 and 8. Learned PCS shall file affidavit of service with regard to the service to all the respondents who are not served. List the matter on 28.03.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

February 08, 2024